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Loading of Coal

2764. SHRI HARIN PATHAK: Will the Minister of COAL be pleased to state :

- (a) whether the joint sampling of coal of the loading end is being done as per Indian Standard IS436/1964:
- (b) if so, whether the loading is being done by Coal India Limited through mechanical means viz. belt conveyors or rapid loading system;
 - (c) if so, the details thereof;
- (d) the time taken normally by the collieries to pick up samples from the selected wagons in the rake: and
 - (e) the time allowed to the collieries to load a rake?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI JAGDISH TYTLER): (a) The sampling of coal for determination of quality is required to be carried out as per clause 3 (A) of Colliery Control Order, 1945. The Coal Controller with the Government of India has requested Bureau of Indian Standards (BIS) to modify the sampling procedure to make it realistic and practicable. Based on study of Central Fuel Research Institute (CFRI). Jealgora, Dhanbad and further confirmed by Experiments carried out at the loading points by Coal Controller a simplified system of sampling of coal has been circulated by the Coal Controller which has been adopted by the Coal companies for varification of quality of despatches in their joint Sampling arrangements.

- (b) and (c). According to Coal India Ltd. (CIL). loading of coal into wagons is being done partly through belt convevors/rapid loading systems and partly through payloaders. During 1994-95 percentage of coal despatched by CIL through Rapid Loading and Ropeways/Belt Convervors was 20.30% and 4.94% respectively.
- (d) According to CIL the time taken for collection of samples after the rake is loaded varies from 2 to 4 hours.
- (e) As per Railways Rules the following free loading time is allowed to the collieries to load a rake :

Mechanical Loading :

- (A) For Rake size of less than - 5 Hours 113 Four Wheeler Wagons (FWW)
- (B) For rake size above 113 FWW - 8 Hours Manual Loading
- (A) For rake size less than 8 Hours 133 Four Wheeler Wagons(FWW)
- (B) For rake size of above 133 FWW - 10 Hours

Indo-Sino Joint Working Group in the Coal Sector

Written Answers

2765. MAJ. GEN. (RETE) BHUWAN CHANDRA KHANDURI: Will the Minister of COAL be pleased to state:

- (a) whether the Government have decided to constitute an Indo-Sino joint working group in the coal sector: and
- (b) if so, the details thereof, including the modalties of Corporation laid down in the agreement in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER); (a) and (b), An India-China Working Group on Coal has been set up for providing a formal framework in identifying new areas of bilateral cooperation in the coal sector. The Working Group is also to review and evaluate the progress made from time to time take steps to promote mutual cooperation. Working Group from Indian side is headed by Secretary, Ministry of Coal and from Chinese side by the Vice Minister of Coal Industry of China.

Petrol Retail Outlets

- 2766. SHRIMATI CHANDRA PRABHA URS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the number of Indian Oil Corporation retail outlets selling petrol, diesel and lubricants in Karnataka;
- (b) whether there is any proposal to raise the service standards of these retails outlets; and
- (c) if so, the amount proposed to be spent for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) As on 1.12.1995, IOC had retail outlet dealerships functioning in Karnataka.

- (b) Yes, Sir.
- (c) IOC proposes to spend Rs.1.12 crores to raise the service standards of these retail outlets.

Evaluation Committee

- 2767. SHRI RABI RAY: Will the Minister of COMMUNICATIONS be pleased to state :
- (a) whether it is a fact that the Tender Evaluation Committee of the Department of Telecommunications has found the highest fees quoted for 14 basic services licences as un-reasonable:
 - (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?